

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 5

IA 899/2023 IN C.P. (IB)/973(MB)2020

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **Bank of India**
VS
Frost International Limited

Appearance (via video-conference):

For IRP

: Adv. Jash Shah i/b DSK Legal – Advocate

Section 60(5), 7 of IBC, 2016

ORDER

IA 899/2023

This is an application filed by the IRP for placing on report prepared by the Applicant under Regulation 17 of the CIRP Regulation. The Report of the IRP is taken on record. No order is called for. IA 899/2023 is allowed and disposed of.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)